FOREIGN COMPANIES REGULA-TION BILL*

बी बबु सिनवे (बांका) : मैं प्रस्ताव करता हूं कि देश में विदेशी मुद्रा संसाधनों के संरक्षण तथा देश के प्राधिक विकास के द्वित में उनके उचित प्रयोग हेतु ताकि प्रात्म निर्भारता प्राप्त की जा सके भारत में विदेशी कम्पनियों के प्रचालन के विनियमन सम्बन्धी विधियों का ममें अन तथा संशोधन करने वाले बिबेयक को पुर स्थापित करने की धनुमनि थी जाय ।

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to consolidate and amend the laws regulating the operation of foreign companies in India for the conservation of the foreign exchange resources of the country and the proper utilisation thereof in the interests of the economic development of the country, leading to self-reliance."

The motion was adopted

भी त्रवृत्तिमयेः मैं विधेयक पुरः स्थापित करता हूं।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 297)

श्री त्रज्ञु लिमये (बांका) : मैं प्रस्ताव करता हूं कि भारत के संविधान का भौर संत्रोधन करने वासे विधेयक को पुर. स्थापित करने की धनुमति दी जाय। MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

नी अनु सिक्ये : मै विश्वेयक पुरश्रवापित करता हं ।

FOREIGN HONOURS AND AWARDS (REGULATION) BILL*

SHRI SAMAR GUHA (Contai): I beg to move for leave to introduce a Bill to regulate the conferment of foreign honours and awards on Indian nationals

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to intreduce a Bill to regulate the conferment of foreign honours and awards on Indian nationals."

The motion was adopted.

SHRI SAMARGUHA: I introduce the Bill

FOREIGN PROPAGANDA IN INDIA (REGULATION AND CONTROL) BILL*

SHRI SAMAR GUHA (Contal): I beg to move for leave to introduce a Bill to restrict the motivated political propaganda of foreign countries in India.

MR. DEPUTY SPEAKER: The question is:

"The leave be granted to introduce a Bill to restrict the motivated political propaganda of foreign countries in India."

The motion was adopted.

SHRI SAMAR GUHA: I introduce the Bill

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